

F.No. 01(01)/Tour/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 14.07.2026

TOUR ORDER (Cancellation)

As directed by Hon'ble Officiating President the Tour Order No. 56 of 2026 dated 08.07.2026 in respect of Ms. Binu Tamta, Hon'ble Member (Judicial) from CESTAT, New Delhi to CESTAT, Chandigarh for the period 14.07.2026 to 16.07.2026 is cancelled and, consequently the Order No. 91 of 2026 dated 08.07.2026 in respect of constitution of Division Bench in CESTAT, Chandigarh for the period on 15.07.2026 is also cancelled.

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

1. SPS to Hon'ble Officiating President, CESTAT, New Delhi.
2. SPS to Hon'ble Senior Member, CESTAT, Chandigarh.
3. SPS to Ms. Binu Tamta, Hon'ble Member (Judicial), CESTAT, New Delhi.
4. Deputy/Assistant Registrar, CESTAT, New Delhi/Chandigarh.
5. Administration/Accounts/Care Taking Section, CESTAT, New Delhi.
6. Website/Office copy.